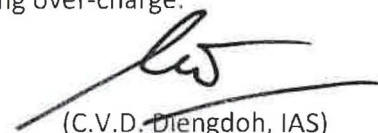


**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT**

NOTIFICATION

Dated, Shillong the 21st December, 2022.

No.LJ(A) 88/2000/Pt/10 – On the recommendation of the Departmental Promotion Committee, the Governor of Meghalaya, is pleased to promote Shri Debu Lyngdoh, Deputy Secretary to the Government of Meghalaya, Law Department to the post of Joint Secretary to the Government of Meghalaya, Law Department, under rule 7 of the Meghalaya Legal Services Rules, 1985, against the vacant post created vide sanction No. LJ(A) 88/2000/258 Dated 21.11.2022, in the Pay Level 21 of the pay Matrix (Rs. 83900 – 142900/-) plus other allowances as admissible under the rules with effect from the date of taking over-charge.



(C.V.D. Diengdoh, IAS)

Secretary to the Government of Meghalaya,
Law (A) Department.

Memo. No.LJ(A) 88/2000/Pt/10-A

Dated, Shillong the 21st December, 2022.

Copy forwarded to:-

1. The Accountant General ((A&E), Meghalaya, Shillong with spare copy for necessary action.
2. The Advocate General, Meghalaya.
3. Secretary, Meghalaya Public Service Commission for information.
4. Secretary to the Government of Meghalaya, Personnel & A.R. (A) Department for information and necessary action. The services of Shri D. Lyngdoh, is partially placed with Personnel Department for his appointment as Joint Secretary, Education Department and in any other Departments in addition to his duties.
5. Secretary to the Government of Meghalaya, Education Department.
6. General Administration (A)/(B) Department.
7. Secretariat Administration (Accounts)/ (Establishment)/ (Nazarat) Department for information and necessary action.
8. Treasury Officer, (North) / (South), Shillong.
9. Officer concerned.
10. The Director of Printing & Stationery for publishing the notification in the next issue of the Gazette of Meghalaya and to supply this Department with 20 copies of the notification.
11. Personal file of the Officer Concerned.
12. Law (B) Department.
13. DEO, Law (A) Department.
14. Guard file.

By order etc.,



Secretary to the Government of Meghalaya,
Law (A) Department.